

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1031
TO BE ANSWERED ON 10TH FEBRUARY, 2023

HOUSEHOLDS UNDER FOOD SECURITY SCHEME

1031 SHRI AKHILESH PRASAD SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of percentage of households covered under Food Security Scheme in the country, State-wise and district-wise;
- (b) the details of funds allocated and released for the said scheme during the last five years in the country, State-wise and year-wise;
- (c) whether it is a fact that percentage of households covered under the Food Security Act (FSA) in the State of Maharashtra is very low as compared to the target fixed;
- (d) if so, the reasons therefor;
- (e) whether Government proposes to add more beneficiaries under the said scheme; and
- (f) if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): The National Food Security Act, 2013 (NFSA) provides for coverage of upto 75% of the rural and upto 50% of the urban population of the country, which at Census, 2011 population work out to 81.35 crore persons. A statement indicating the State/Union Territory-wise percentage coverage and present coverage is at **Annexure-I**. The district-wise data is not maintained by the Central Government.

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(b): Foodgrains are made available by Food Corporation of India (FCI) to the States/UTs free of cost under the NFSA, for which food subsidy is released to FCI. Only in the case of States participating in the Decentralized Procurement (DCP), under which State Government take responsibility of procurement of foodgrains and its distribution to the eligible households, that food subsidy is released directly to State Governments. Ministry of Finance allocates scheme-wise fund as a whole. There is no State-wise fund allocation for Food Subsidy. A Statement indicating the fund released to FCI and DCP States under this scheme during the last five years is at **Annexure-II**.

Central Government also provides Central assistance to States/UTs under NFSA for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per provisions of the Food Security (Assistance to State Governments) Rules, 2015 as amended from time to time. A statement indicating the funds released to States/UTs under this scheme during the last five years is at **Annexure-III**.

(c) & (d): The intended coverage under NFSA for the State of Maharashtra is 700.17 lakh persons. Presently, all the 700.17 lakh beneficiaries under NFSA have been identified by the State Government, which is 100% of the intended coverage. Hence, present coverage under NFSA is not low as compared to intended coverage.

(e) & (f): The State Government of Maharashtra has already identified beneficiaries upto the maximum permissible limit under the NFSA. Identification of additional beneficiaries over and above the maximum permissible limit is not allowed. The Central Government issues advisories to all the States/Union Territories from time to time to identify all eligible and poor persons/ households including vulnerable Sections of the Society for inclusion under the NFSA. States are undertaking updation of their beneficiary database so that bogus ration cards get deleted and better targeting of rightful beneficiaries is ensured. Thus, deletion of ineligible beneficiaries and addition of eligible beneficiaries under the Act is a continuous process.

ANNEXURE - I

ANNEXURE REFERRED TO IN PART (a) OF THE UNSTARRED QUESTION NO. 1031 DUE FOR ANSWER ON 10.02.2023 IN THE RAJYA SABHA REGARDING "HOUSEHOLDS UNDER FOOD SECURITY SCHEME".

Statement indicating the State/UT-wise percentage coverage and current actual coverage.

S. No.	Name of the States/ Union Territories	Percentage Coverage		Accepted No. of persons under NFSA/ Intended Coverage (In lakh)	Total number of persons presently covered under the Act (In lakh)	% of accepted persons
		Rural	Urban			
1	Andhra Pradesh	60.96	41.14	268.23	268.22	100.00%
2	Arunachal Pradesh	66.31	51.55	8.71	8.40	96.48%
3	Assam	84.17	60.35	251.90	251.17	99.71%
4	Bihar	85.12	74.53	871.16	871.16	100.00%
5	Chhattisgarh	84.25	59.98	200.77	200.77	100.00%
6	Delhi	37.69	43.59	72.78	72.78	100.00%
7	Goa	42.24	33.02	5.3218	5.32	100.00%
8	Gujarat	74.64	48.25	382.84	344.15	89.89%
9	Haryana	54.61	41.05	126.49	126.49	100.00%
10	Himachal Pradesh	56.23	30.99	36.82	28.64	77.80%
11	Jharkhand	86.48	60.20	264.25	264.12	99.95%
12	Karnataka	76.04	49.36	401.93	401.93	100.00%
13	Kerala	52.63	39.50	154.80	154.80	100.00%
14	Madhya Pradesh	80.10	62.61	546.42	511.32	93.58%
15	Maharashtra	76.32	45.34	700.17	700.17	100.00%
16	Manipur	88.56	85.75	25.06	20.08	80.14%
17	Meghalaya	77.79	50.87	21.46	21.46	100.00%
18	Mizoram	81.88	48.60	7.06	6.68	94.65%
19	Nagaland	79.83	61.98	14.79	14.05	94.98%
20	Odisha	82.17	55.77	326.21	325.03	99.64%
21	Punjab	54.79	44.83	141.513	141.51	100.00%
22	Rajasthan	69.09	53.00	446.62	440.01	98.52%
23	Sikkim	75.74	40.36	4.06	3.81	93.91%
24	Tamil Nadu	62.55	37.79	364.70	364.69	100.00%
25	Telangana	60.96	41.14	191.70	191.62	99.96%
26	Tripura	74.75	49.54	25.02	24.32	97.20%
27	Uttar Pradesh	79.56	64.43	1520.61	1497.77	98.50%
28	Uttarakhand	65.26	52.05	61.94	61.94	100.00%
29	West Bengal	74.47	47.55	601.84	601.84	100.00%
30	A&N	24.94	1.70	0.63	0.61	96.61%
31	DNH&DD	69.93	54.17	3.56	2.73	76.72%
32	Lakshadweep	35.30	33.56	0.22	0.22	99.06%
33	Chandigarh (DBT)	38.54	47.26	4.96	2.76	55.68%
34	Puducherry (DBT)	59.68	46.94	6.34	6.34	99.99%
35	J&K	63.93	46.93	72.69	72.41	99.61%
36	Ladakh	55.65	41.62	1.4391	1.44	99.99%
Total		75.00	50.00	8135.01	8010.78	98.47%

ANNEXURE - II

ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO. 1031 DUE FOR ANSWER ON 10.02.2023 IN THE RAJYA SABHA REGARDING "HOUSEHOLDS UNDER FOOD SECURITY SCHEME".

The details of food subsidy released to FCI during last 05 years are as below:

(In crores)

Year	FCI
	Net subsidy released *
2017-18	61981.69
2018-19	70098.00
2019-20	75000.00
2020-21	## 4,62,789.00
2021-22	2,08,929.00
2022-23(as on 31.01.2023)	1,39,019.90

* In addition to net subsidy released to FCI, Repayment of NSSF loan of Rs 25,000 crores in FY 2016-17, Rs 40,000 crores in FY 2017- 18, Rs 70,000 crores in FY 2018-19 & Rs 44,164.02 crores in FY 2019-20 by FCI.
Rs.3,39,236 Cr for FY 2020-21 released from food subsidy has been adjusted for repayment of NSSF loan.
Excludes Rs. 11,436 crore repayed to FCI from DCP States Head.

Food Subsidy released to DCP States during the last five years

(Rs in crores)

S. No.	Name of the State	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 31.01.2023)
1	Andhra Pradesh	6060.17	4542.57	7404.42	8424.72	9323.38	4087.60
2	Bihar	4535.11	2291.68	2535.71	4117.33	7671.90	7489.85
3	Chhattisgarh	4272.36	3303.19	4628.11	7193.13	9047.77	5745.72
4	Gujarat	0.00	9.31	69.03	9.24	749.43	215.27
5	Karnataka	166.95	417.53	205.79	323.99	1682.12	1632.77
6	Kerala	782.06	620.23	469.30	1214.98	1777.86	808.01
7	Madhya Pradesh	8113.23	6026.97	8888.39	11946.44	14420.62	9471.50
8	Maharashtra	583.66	0.00	1920.17	2555.74	4082.07	2725.75
9	Odisha	5133.57	4651.01	5807.45	8985.73	7892.69	4254.93
10	Punjab	796.33	1722.33	1612.09	1761.53	2047.53	443.53
11	Rajasthan #	0.00	0	0	0	0	0
12	Tamil Nadu	651.70	1136.61	3242.79	3109.76	6250.93	7000.76
13	Telangana	3853.71	2559.31	4858.89	6879.59	7665.02	3931.22
14	Uttar Pradesh	0	0	0	0	0	0
15	Uttarakhand	860.11	329.8	903.12	1371.33	1554.43	784.65
16	West Bengal	2042.30	3279.69	2194.86	8792.03	5421.34	3214.24
17	Jharkhand ##	0	0	0	3.66	0	0
18	Tripura	0	0	0	29.79	15.58	136.86
19	DBT *	148.74	139.25	204.24	182.78	186.87	139.12+0.34
		38000	31029.48	44944.36	66901.77	79789.54	52,082.13

Rajasthan has adopted Non- DCP in RMS 2017-18.

Jharkhand was DCP for KMS 2016-17 (only for 1 district) 2017-18 (only for 5 District), 2018-19 (only for 6 District). They have adopted Non-DCP in KMS 2019-20.

* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

ANNEXURE - III

ANNEXURE REFERRED TO IN PART (b) OF THE UNSTARRED QUESTION NO. 1031 DUE FOR ANSWER ON 10.02.2023 IN THE RAJYA SABHA REGARDING "HOUSEHOLDS UNDER FOOD SECURITY SCHEME".

Funds released to States/UTs under the scheme "Assistance to State Agencies for intra-State movement of foodgrains and FPS dealers' margin under NFSA" during the last five years current financial year.

(In crore)

S.No.	States/UTs	Fund Released (In crore)					
		2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 As on 01.02.2023
1	Andhra Pradesh	213.51	132.02	62.52	271.76	122.37	91.73
2	Arunachal Pradesh	17.70	10.13	0.00	0.80	0.00	35.80
3	Assam	397.38	286.47	0.00	368.08	545.75	588.67
4	Bihar	618.30	356.47	342.43	796.58	743.27	446.91
5	Chhattisgarh	174.72	140.65	31.28	124.07	72.48	102.99
6	Delhi	0.00	0.00	136.83	4.15	26.27	24.89
7	Goa	2.39	4.04	1.81	3.15	2.66	2.73
8	Gujarat	219.12	171.82	146.47	285.75	309.46	118.04
9	Haryana	0.00	51.13	6.70	19.23	178.23	43.26
10	Himachal Pradesh	38.35	98.03	29.18	2.79	17.69	122.36
11	Jharkhand	125.84	0.00	317.72	170.94	282.50	90.37
12	Karnataka	285.19	176.10	0.00	84.39	764.16	206.19
13	Kerala	0.00	134.57	0.00	23.53	121.00	51.57
14	Madhya Pradesh	198.41	167.95	0.00	634.60	129.13	434.79
15	Maharashtra	425.88	356.92	305.83	501.91	289.72	359.19
16	Manipur	25.43	45.05	0.00	21.63	81.19	11.68
17	Meghalaya	0.98	0.00	0.00	104.61	38.78	18.83
18	Mizoram	0.00	0.00	14.60	11.08	7.71	5.86
19	Nagaland	11.54	16.69	0.00	15.63	8.15	61.06
20	Odisha	147.60	219.24	0.00	18.44	294.18	110.86
21	Punjab	67.01	63.60	9.30	9.24	51.08	0.00
22	Rajasthan	10.05	339.87	95.86	374.02	585.84	248.85
23	Sikkim	2.80	8.41	4.92	5.85	7.59	2.22
24	Tamil Nadu	191.00	163.32	0.00	54.32	131.65	187.09
25	Telangana	129.13	153.09	0.00	253.36	69.18	147.95
26	Tripura	29.18	37.00	32.28	30.50	64.53	14.52
27	Uttar Pradesh	662.98	457.14	141.05	1520.57	195.77	763.61
28	Uttarakhand	109.75	0.00	0.00	6.04	67.19	36.23
29	West Bengal	341.53	170.94	0.00	626.64	741.32	308.74
30	A & N	0.16	0.00	0.00	0.06	0.00	0.00
31	Chandigarh	0.00	0.00	0.00	0.16	0.37	0.00
32	DNH& DD	0.36	0.00	0.00	0.43	1.01	1.55
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
34	Puducherry	0.00	0.00	0.00	0.36	2.25	2.13
35	J&K	53.76	123.31	0.00	137.85	47.51	115.52
36	Ladakh				0.00	0.00	0.00
	Total	4500.00	3883.94	1678.78	6482.54	6000.00	4756.18
